

**Central Administrative Tribunal  
Principal Bench**

**OA No.584/2017**

New Delhi, this the 28<sup>th</sup> day of February, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sh. Mallu Ram, Age 55  
S/o sh. Sheo Ram,  
Presently working as Helper Khalasi  
Under the Control & Supervision of Sr.  
Section Engineer Works (E)/TKD, Tuglakabad,  
Delhi

- Applicant

(By Advocate: Shri R.K. Shukla)

Versus

1. Union of India,  
Through the General Manager  
Northern Railway,  
Baroda House (Headquarters)  
New Delhi-110001
2. The Divisional Railway Manager,  
Northern Railway, Delhi Division,  
State Entry Road, New Delhi
3. The Senior Divisional Personnel Officer,  
Northern Railway, DRM Office,  
New Delhi
4. The Assistant Divisional Engineer,  
Northern Railway, Tughlakabad,  
New Delhi

- Respondents

**ORDER(ORAL)**

**Mr. Shekhar Agarwal:**

Learned counsel for the applicant sought leave of the Tribunal to withdraw this OA with liberty to avail of departmental remedy. Accordingly, the OA is dismissed as withdrawn with liberty as prayed for.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

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